

## PAPERS LAID ON THE TABLE

MAIN CONCLUSIONS/RECOMMENDATIONS OF THE STANDING LABOUR COMMITTEE, THE INDUSTRIAL COMMITTEE ON IRON AND INDUSTRIAL COMMITTEE ON JUTE AND THE STEEL

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA): Madam, I beg to lay on the Table a copy each of the following papers:—

- (i) Main conclusions/recommendations of the 22nd Session of the Standing Labour Committee held in New Delhi on December 9-10, 1964. [Placed in Library. See No. LT-3990/65.]
- (ii) Main conclusions/recommendations of the 3rd Session of the Industrial Committee on Jute held in New Delhi on December 19, 1964. [Placed in Library. See No. LT-3991/65.]
- (iii) Main conclusions of the 1st Session of the Industrial Committee on Iron and Steel held in Jamshedpur on January 15, 1965. [Placed in Library. See No. LT-3992/65.]
- (iv) Main conclusions/recommendations of the 3rd Session (2nd Meeting) of the Industrial Committee on Jute held in Calcutta on January 25, 1965. [Placed in Library. See No. LT-3993/65.]

GOVERNMENT RESOLUTIONS *re* THE COFFEE PLANTATION INDUSTRY AND THE RUBBER PLANTATIONS INDUSTRY

SHRI D. SANJIVAYYA: Madam, I also beg to lay on the Table a copy each of the following Resolutions of the Ministry of Labour and Employment:—

- (i) Government Resolution No. WB-3(26)/64, dated the 3rd March, 1965, accepting the recommendations of the Central Wage Board for Coffee Plantation Industry. [Placed in Library. See No. LT-3934/65.]
- (ii) Government Resolution No. WB-3(3)/65, dated the 4th March,

1965, accepting the recommendations of the Central Wage Board for Rubber Plantations Industry. [Placed in Library. See No. LT-3935/65.]

NOTE GIVEN TO THE PAKISTAN HIGH COMMISSION IN INDIA

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): Madam, I beg to lay on the Table a copy of the Government of India's Note dated March 13, 1965, given to the High Commission for Pakistan in India. [Placed in Library. See No. LT-4002/65.]

ANNUAL REPORT (1963-64) AND ACCOUNTS OF THE HEAVY ENGINEERING CORPORATION LTD. RANCHI AND RELATED PAPERS

THE MINISTER OF INDUSTRY IN THE MINISTRY OF INDUSTRY AND SUPPLY SHRI T. N. SINGH): Madam, I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy each of the following papers:—

- (i) Fifth Annual Report and Accounts of the Heavy Engineering Corporation Limited, Ranchi, for the year 1963-64, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-4014/65 for (i) and (ii).]

I. THE ORISSA RICE (PROCUREMENT (LEVY) THIRD AMENDMENT ORDER, 1965

II. THE INDIAN JOWAR (PROHIBITION OF USE IN MANUFACTURE OF STARCH) ORDER, 1965.

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): Madam, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of